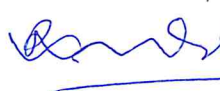
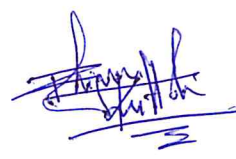


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	For hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	R.U.BURLI for Hella & Hella 9448844554	Respondent	
	BHATRAV KUTTAIAH FOR C.K. NANDAKUMAR + 91 9986642069	PETITIONER	

ORDER

Counsel for Petitioner is present. He undertake to file vakalath for Operational Creditor in place of the previous Counsel along with no objection. Counsel for Corporate Debtor is also present. List it for filing vakalath on 09/03/2018.


Member (T)


Member (J)